.6085 Student Unrest And NOVEMBER 29, 1966 Starvation Conditions 6086 Other Disturbances (M.) in Bihar (C.A.)

Shri R. S. Pandey: The Opposition is not with us.

Shri J. B. Kripalani: Abolish it.

Chandra Harish Mathur: Acharyaji also referred to the public schools and of the future leadership being prepared in these highly protected and costly places. May I assure him that these people who come from these public schools will never be the leaders of this country. They have not the qualities and have no connection with the public life. They can only be good civil servants and they will never be the leaders of this country as they are divorced from the mainstream of life.

I will end saying one thing. I had a really interesting experience. went to Pilani where they have public school and the boys from that public school go also to the engineering college. I never sent any of my children there and in fact I do not believe in the public schools. I asked the Director of the technological institution: how do these boys who come from the public schools do as compared to those who come from the ordinary schools, which we do? And he said: I have found even in technological institutions, that these boys do not enjoy any greater advantage.

श्री सबु लिसये (मुंगेर): ता फिर उन विशेष स्कूलों को खत्म कर दीजिये, ग्रागर ग्रन्थे नहीं हैं तो क्यों बनाये रखते हो।

Shri Harish Chandra Mathur: I am not against it. These people are the least qualified to be the leaders in this country and I have no apprehension that they would be leaders until and unless they acquire other qualities. My time is over, and may I say once again that this is not a party question at all; it is a national problem of great importance. Let us learn something from the experience and the discussion that took place here.

Mr. Speaker: I shall now put the substitute motions of Shri Prakash Vir Shastri and of Shri Vishwanath Pandey to the vote of the House.

The question is: --

"That for the original motion, the following be substituted, namely:—

This House, having considered the student unrest and trouble in recent months, condemns the action of the Government in resorting to police firings and lathi charges on students in which many students and other citizens lost their lives." (1).

The motion was negatived.

Mr. Speaker: The question is:

"That for the original motion, the following be substituted, namely:—

This House, having considered the student unrest and trouble in recent months, is of opinion that a high powered committee of eminent scholars/ vice-chancellors be constituted to solve the problem of the student unrest in the country." (2)

The motion was negatived.

Mr. Speaker! We will take up the call-attention notice. Mr. Bhagri,

19.10 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE—contd.

(ii) SITUATION IN BIHAR

भी बागक़ी (हिसार) : मैं भविलम्बनीय लोक महत्व के निम्निलिखित विषय की श्रोर खाद्य तथा कृषि मंत्री का ध्यान दिलाता हूं श्रीर प्रार्थना करता हू कि वह इस बारे में एक वक्तव्य दें :

> "बिहार में ग्राम भुखमरी व मुख्य मंत्री बिहार का केन्द्रीय शासन को दोषी करार देना"

The Minister of Food, Agriculture, Community Development and Coope-C. ration (Shri Subramaniam): Government have seen reports in the newspapers of a Speech, reported to have been made by the Chief Minister. Bihar referred to in the Call Attention Notice. Government of India have not yet been able to obtain an official version of the Speech of the Chief Minister Bihar. Government will have to obtain such a version and examine it before giving any comments on what the Chief Minister, Bihar, is reported to have said,

Government are fully aware Bihar has been badly affected by drought and that acute scarcity conditions exist there. Government of India have been trying to increase the supply of foodgrains to Bihar to the Maximum extent possible subject the availability of grains with Government of India and the necessity to meet the minimal demands of other States. The supply of foodgrains to Bihar has been progressively increased from 72,000 tonnes in October to 110,000 tonnes in November, and an allotment of 1,50,000 tonnes has been made in December. Government of India is also keeping a careful watch on the movement of Foodgrains into Bihar, and are taking care to ensure that whatever foodgrains are allotted to the State are moved into the State within the month. It is no doubt true that Bihar Government have been asking for a higher allocation of foodgrains, but it has to be realised that though Bihar has been a very badly affected State, it is not the only State which is suffering from scarcity. Uttar Pradesh has been as badly affected as Bihar and the States of Rajasthan, Gujarat, Maharashtra and Pradesh have also been affected by scarcity though perhaps not to the same extent as Bihar. Government have to make supplies from whatever is available in the Central Pool meet all these needs, as also the needs for rationing commitments. are the minimal demands of other States which have to be met. fact in order to divert as much food-

grains as possible to Bihar the allocations to several States have been drastically cut. Again, in spite of the drought conditions, there has been some local production in Bihar and this being the post-harvest season, whatever is produced locally would be circulating in the market. In this situation, a supply of 1,50,000 tonnes programmed for December is not inadequate and should generally minimise consumer distress provided this quantity is equilably distributed in the affected areas and the supply is confined only to needy people in those areas.

As stated earlier, Government of India is fully aware of the situation in Bihar. Whatever help is possible will be given in Bihar State to meet the unprecedented drought and scarcity conditions prevailing in the State. It is, however, necessary to realise that the supplies with the Government of India are not unlimited and that whatever supply is given should be deployed in the best manner possible in order to minimise distress.

श्री मौर्य (भ्रलीगढ़) : भ्रष्ट्यक्ष महोदय मेरा व्यवस्था सम्बन्धी प्रश्न है । जो उन का कालिंग भ्रटेंशन मोशन या उस के ऊपर जो बयान दिया गया है उस के सम्बन्ध में मेरा व्यवस्था का प्रश्न है। कालिंग भटेंशन मोशन स्वीकार करने का मख्य कारण ही यह था कि बिहार के मुख्य मंत्री ने जो बयान दिया है उसे केन्द्रीय सरकार स्वीकार नहीं करती है। केन्द्रीय सरकार का वर्शन कुछ भीर है भीर मक्य मंत्री का वर्शन कुछ ग्रीर है। जब मुख्य कारण उस को स्वीकार करने का यह या भीर उसीका उत्तर पूरी तरह नहीं भारहा है तब मैं ग्राप से व्यवस्था चाहंगा कि इस मामले को स्थागत किया जाये। जिन सिद्धातीं को ले कर मैंने 26 तारीख को कालिंग भटेंशन मोशन दिया था, भाप की सेकेटेरियट से मझे पतालगाकि उस को स्वीकार करने का कारण यह है कि मुख्य मंत्री ने जो बमान [श्री मोंगं]

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दिया है वह केन्द्रीय सरकार की विचारधारा के विपरीत है। जब यह दोनों विचारधारायें विपरीत हैं, जिस के कारण से कालिंग ग्रटेंशन मोशन स्वीकार किया गर्या हैं तब उस की रूपरेखा पहले ग्रानी चाहिये।

Shri C. Subramaniam: I do not see any point of order in this.

Mr. Speaker: I do not say there is any point of order, but when particular attention has been drawn to it, it must be got. Is it possible for him to get it tomorrow or the day after?

Shri C. Subramaniam: As a matter of fact, I contacted them on the phone. Unfortunately they say that they are not able to hear what we say, even though I was able to hear what they were saying. Therefore, it was not possible to get the facts about that I shall try, but what is important is what we have done and that I have mentioned. If the Chief Minister has made a statement, he is responsible to the Assembly. I do not see how it alters the position.

श्री बाग की : मेरा भी व्यवस्था मस्बन्धी
प्रथन है । जहां तक खाद्य स्थिति का प्रथन है
उस की जिम्मेदारी केन्द्रीय श्रीर प्रान्तीय
दोनों सरकारों की है । जब केन्द्रीय श्रीर
प्रान्तीय सरकारों को आपन में ताल मेल नहीं
है, उन के विचार श्रीर काम श्रापम में मेल नहीं
खाते हैं तब या तो वहां की समूची प्रकाल की
स्थिति को केन्द्रीय सरकार देख ही नहीं रही
है, श्रीर यदि देख रही है तब या तो खाद्य मंत्री
बिल्कुल श्रज्ञानी हैं या बिल्कुल गैरजिम्मेदार
हैं । जहां पर इननी कठिन स्थिति खाद्य की
है.....

प्रध्यक्ष महोदयः वह तो आया है।

श्री बागड़ी: मैं आप से जानना चाहूंगा कि इस मे ज्यादा गैरिजम्मेदाराना भौर क्या जवाब खाद्य मंत्री दे सकते हैं। **ब्रध्यक्ष महोदय**ः इस में किस रूल का खंडन होता है। इसीलियं मैंने उन से कहाथा कि प्रगर वह कल तक बतला सकते हों तो मैं इस को स्थगित करने के लिए तैयार हूं।

श्री बागडी: वह इस्तीफा नयों नहीं देते
 हैं।

श्रो सबु लिसबे (मुंगेर) : वह हमेशा प्रवर्षण श्रीर कमी की ही बात करते हैं। श्रकाल क्यों नहीं कहते ?

Shri Ranga (Chittoor): Mr. Speaker, Sir, I am glad that though you could not accept his point of order, you laid stress on the substance of the point that he has made, that there was a statement made by the Chief Minister of Bihar—it was not merely a statement, it was a Press conference.

Shri C. Subramaniam: It was a speech it seems.

Shri Ranga: It was a speech at a Press conference which was reported in yesterday's morning papers and which I have read there in Patna from where I am coming here straight. In that he has stated that if there were to be starvation deaths in Bihar it would be the responsibility of the Union Government and not his Government. Such a brave statement he has made. Therefore, it is worthwhile for the Minister himself and also for Parliament to ensure, on an early occasion when it would be possible for the Minister to get the full text of it-from the PTI he can get it or he can get copies of Indian Nation or Searchlight which were published yesterday morning in Patna....

Mr. Speaker: That should not be relied upon. He should get it from the Chief Minister himself. Would it be possible for him to get it if we take it up day after tomorrow?

Shri C. Subramaniam: I respectfully submit, Sir, that this is a statement

made by the Chief Minister. As far as I am concerned, I am not disowning the responsibility for seeing that proper supplies are made to Bihar. From that point of view I have given all the facts and figures, and the statement of the Chief Minister is not going to alter the importance of that (Interruptions).

Shri S. M. Banerjee (Kanpur): Sir. this House can wait for one or two days if he can get the statement from the Chief Minister. After all, to get a statement from the Chief Minister is not difficult. He said that he wanted to talk to him on the telephone but it was out of order. Every time it goes out of order. My submission is only this, that the statement is necessary. In that statement he has clearly said, in reply to a question, that continued mal-nutrition would lead to deaths but the responsibility for deaths would squarely be on the Centre.

श्री मध लिमये: मौतें हो चका हैं। इस की जिस्मेदारी भाष के ऊपर है।

Mr. Speaker: That we know.

Shri S. M. Banerjee: He is trying to conceal this.

Shri Hem Barua (Gauhati): Chief Minister of Bihar has said that if there be any starvation deaths the Union Government would be responsible. There is a statement made by the Chairman of the Non-official Relief Committee, Shri Jayaprakash Narayan, that there have been starvation deaths in the State of Bihar.

Shri C. Subramaniam: No, no. There are reports of deaths but we have to verify them, that is what he has said.

Shri Hem Barua: May I draw the attention of the hon. Minister to pictures published by certain newspapers of Delhifi such alarming pictures . . .

Mr. Speaker: That would be a question, but not a point of order.

Shri Hem Barua: My submission is this. Since both the things are linked up, the Bihar Chief Minister's statement and the fact of starvation deaths, the hon. Minister should immediately enquire into this matter; not only the statement made by the Chief Minister of Bihar but also the fact of starvation deaths occurring in the State of Bihar and enlighten us on both the points as soon as he can.

Shri C. Subramaniam: May I submit that even in the Chief Minister's statement he does not admit that there had been starvation deaths? He only contemplates the possiblility of starvation deaths if sufficient supply of food is not made to Bihar ..... (Interruptions). There is no use of laughing over this. It is a serious matter.....(Interruptions). Let me have my say.

भी मब् लिम्बे : ड्राउट घीर स्केयसिटी क्या चीज है। श्रकाल कहिये, फेमिन कहिये।

Shri C. Subramaniam: Shouting is not going to improve matters. We are faced with a difficult situation. If you laugh it out .... (Interruptions).

Shri Ranga: He himself said that he did not see that statement. Now he is referring to that statement.

Shri C. Subramaniam: What do you mean? You should have heard me properly before making that statement. I said that I have read the press report. But it is only a press report. I could not get it confirmed, whether it was a correct version of the speech or not and in what context he made it. That is all what I said.

Now, the point for consideration is this. Even the Chief Minister's reported speech does not admit starvation deaths already taking place. He says that if malnutrition continues for long there would be starvation deaths,

[Shri C. Subramaniam]

for which the Central Government alone would be responsible. Whoever is responsible for starvation deaths taking place, certainly the Central Government will hve to share the responsibility....

## श्री मधुलिमये : मौतें हो रही हैं।

Shri C. Subramaniam: The question that has to be considered is whether we have taken corrective measures to see that starvation deaths do not take place. I am not disowning responsibility in this matter.

Shri Hem Barua: But you are very unsympathetic to Bihar.

Shri C. Subramaniam: As far as this Parliament is concerned, to which I am responsible, it has to see whether I have taken sufficient measures to meet the situation, and on that I have given as much information as I can about the measures which we have taken and we propose to take. Therefore, I would suggest that the questions now should be with a view to find out whether we have taken all the steps or not.

दा० राम मनोहर लोहिया (फर्ट्खाबाद): प्रापने व्यवस्था के बारे में कहा था। मैं एक व्यवस्था का प्रश्न उठाना चाहता हूं। संविधान की धारा 257 भीर 256 की भीर प्रापका ध्यान खींचना चाहता हूं। 257 में बिल्कुल साफ लिखा हुआ है कि संघ की जो भी कार्यकारी शक्तियां हैं उनका इस्तेमाल ऐसे किया जाएगा कि कोई भी राज्य उस में दखल नहीं दे सकेगा और संघ भ्रपनी कार्यकारी शक्ति का इस तरह इस्तेमाल करेगा कि राज्यों को जरूरी हिदायतें दे सके।

"... the executive power of the Union shall extend to the giving of such directions to a State as may appear to the Government of India to be necessary for that purpose."

एक्जेक्टिव पावर भ्राफ दी यूनियन में जरूरी है कि लोगों को खिजा-पिला कर भूखों न मरने दे । 256 में भी देखें तो भ्रापको पता चलेगा कि कानून को ले कर यह एप्जेक्टिब पावर हैं । मंत्री महोदय ने यह साफ स्वीकार किया है कि उन्होंने टेलीफोन किया । टेलीफोन पर इस तरह कहा गया कि वे उनको नहीं सुन रहे हैं भ्रीर उनकी तरफ से जो कहा गया उसको ये नहीं सुन रहे थे । भ्राप भ्रच्छी तरह से जानते हैं.....

म्रध्यक्ष महोदय: यह नहीं कहा। उन्होंने तो सुन लिया ये तो सुन सकते थे लेकिन वे नहीं सुन सकते थे।

डा० राम मनोहर लोहिया : तब सवाल बिस्कूल साफ हो गया । यह भीर भी ज्यादा खतरनाक हो गया । यह तो उनको सून रहे थे लेकिन वे इनको नहीं सून रहे थे। ग्रब इससे ज्यादा भ्रौर क्या समझना चाहिये कि दोनों के रिफ्ते बहुत ज्यादा बिगड़ चुके हैं। म्रब बिहार को बहुत जबर्दस्त भ्रकाल का सामना करना पडेगा। इनकी हिदायतें या तो इतनी बेकार हो चकी हैं कि वहां बाला सुनना ही नहीं चाहता है ग्रौर या फिर इनका व्यवहार पिछले दो तीन महीनों में इस तरह का खराब रहा है कि वहां वाला किसी तरह से इनकी इज्जत नहीं करना चाहता है । इसलिए संविधान की इन दोनों धाराग्रों के श्राधार पर मैं यह कहना चाहता हं कि ग्रगर श्राप यह कह दें कि एक तरफ तो सनाई देता था श्रीर दूसरी तरफ नहीं देरहा यातो यहजो टेलीफोन वालामामला है हम लोगों को एक दूसरे का टेलीफोन न सुनाई देता तो बात समझ में ग्रा सकती है लेकिन राज्य को टेलीफोन न सुनाई दे यह समझ में म्राने बालीबात नहीं है यह बिल्कुल ग्रसम्भव बात है। सत्य नारायण सिंह जी शायद इसके मंत्री हैं.....

भ्रथ्यक्ष महोदय: वह दूसरी बात हो गई।

का० राम मनोहर लोहिया : बिल्कुल वही बात हो जाती है । यहां पर श्राप सिर्फ एक खिद्द, श्रद्रंगा सौर बीच में हठ धर्मी श्रौर । साथ ही माय बरबादी करने वाली श्रादत को देख रहे हैं। मंत्री महोदय ने खुद स्वीकार कर लिया है कि दीवाल मा गई है दोनों के बीच में। जब इतनी ज्यादा इनकी तरफ से स्वीका-रोक्ति हो जाए तो फिर भी भ्राप च्य बैठे रहें यह तो हम लोगों के लिए श्रच्छा नहीं होगा । वह खुद कह रहे हैं कि बिहार के मुख्य मंत्री ने इनको समझने से इन्कार कर दिया है....

घच्यक महोवय: घाप तर्जुमा ऐसा करते हैं तो यह तो ठीक नहीं है।

डा० राम मनोहर लोहिया : बिस्कुल यही हो रहा है। म्राप मपनी इस पर व्यवस्था

**प्राप्यक्ष महोदय :** श्री बागड़ी ग्रपना सवाल करें।

श्री बागडी : मैं निवेदन करना चाहता हुं कि दिल्ली भौर पटना के बीच सीधी लाइन

डा० राम मनोहर लोहिया : वहां के मंत्री यहां के सचिव से बात करें तो यह बिल्कुल सिंह बाला मामला हो जाता है। एल० पी० सिंह वाला मामला होता जा रहा है। मिनिस्टर एक सचिव से बात करें....

Shri C. Subramaniam: It was not the Chief Minister who was contacted. We were not able to contact the Chief Minister but we tried to get it from the Secretary to find out what was the actual state of affairs.

Shri S. M. Banerjee: Why not the Chief Minister?

श्री बागड़ी: मैं निवेदन करना चाहता 🕏 कि ग्राप जानते ही हैं कि पटना ग्रौर दिल्ली के बीच सीधा टेलीफोन है, सीधी लाइन है लेकिन ग्राप देखें कि वहां के मुख्य मंत्री यहां के खाद्य मंत्री को वह लाइन नहीं मिल पाती हैं। बिहार में जो दशा है उसको भी ग्राप इस्तें। मैं प्राप से एक व्यवस्था चाहता हूं। नोक सभा में भारत की जनता की प्रावाज जठाई जाती है। क्या यह खाद्य मंत्री इस देश की जनताको जो भूख से मर रहीं है, बचासकोंगें? मैं भ्रापकी इस परब्यवस्था चाहता हं कि भ्राप बता कि भ्रगर फर्ज

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म्रध्यक्ष महोदय क्या श्राप चाहते हैं मेरी ? इस में क्या व्यवस्था का प्रक्त हैं ?

श्री बागड़ी: बड़ा गड्यंद्र चल रहा है...

प्रध्यक्ष महोदय : ग्राप ग्रगर चाहते हैं तो सवाल करें (इंटरफांज) भगर दो तीन इस तरह से उठ कर बोलना शुरू कर देंगे तो मैं कैसे सुन सकता हूं।

श्री मध्र लिमये: प्राज रात बात करें।

श्री बागड़ी: ग्रगर लोक सभा में एक काम ही चलाना है, भ्रगर इसी तरह से चलनाहै तो मैं बैठ जाता हुं ग्रीर चुप कर जाता हूं। लेकिन ध्रगर देश के हित की बात करनी है तो बड़ी गम्भीरता से भ्रापको सोचना होगा कि इस मामले में क्या हो सकता है। ब्राप इस बात को सोचो। उसूल की जो बात है वह करो। यह मामूली बात नहीं है। यह सारे देश का सवाल हैं। बिहार में इनके बयान के ग्रधार पर ग्रीर जैसे मुझे वहांसे मेरी पार्टी के ग्रादमियों की मार्फत इतिला मिली है एक बहुत बड़े घरेलू गदर के श्राप्तार नज़र ग्रा रहे हैं। दूसरी बात यह है कि किसानों को . . . .

द्मध्यका महोदय : ग्राप बैठिये, मैं पूछ रहा हुं।

श्री मौर्य: रात को बात हो जाने दीजिये श्रीमन्।

प्रध्यक्ष महोदय : बीच में बोलते चलें जायेंगें ? दूसरे की नही सुनेंगे ?

श्री अरु भुक्त क्यालानी (ग्रमरोह) :
मैंने सुना था कि फूड का क्वेण्चन नहीं है, '
डिस्ट्रीबूशन का क्वेण्चन है। वह कहते श्री कि वहां राज ग्रच्छी तरह से नहीं चल रहा है श्रीर सैन्टर से कोई श्राफिनसं भेजे जायेगें। उस बारे में क्या हुग्रा ?

**मध्यक्ष महोदय**ः पहले इसको तय हो जाने दीजिये, फिर इसको भी देखते हैं।

Shri Ranga: There are two aspects. One part of it is to deal with the statement that he has made now and what the Union Government is supposed to be doing, as he has himself put it, in the light of that statement. The other is: In the light of the statement and the speech that the Chief Minister is reported to have made which we consider "to have made" and he thinks "reported to have made", what is the attitude of the Union Government in regard to that? These are the two aspects. Therefore, let him be allowed to answer questions in rgard to the statement that he has made now. At the same time, you, Sir, may be good enough to call upon him to get a statement from the Chief Minister and afterwards give us an opportunity ....

Mr. Speaker: Two times I can't.

Shri C. Subramaniam: For the purpose of questioning me, you can take it for granted that he has made that speech and you can put questions on that basis.

Mr. Speaker: He says that you can take it for granted that he has made that statement and you put questions on that basis.

भी मधु लिसये : यह क्या शोभा देता है इनको ? . . . . (अथवधान) ।

प्राप्यक्ष महोदय : भ्रव उन्होंने कहा है कि ग्राप फर्ज कर लीजिये कि उन्होंने यह स्पीच दी है. उस पर सवाल कीजिए। श्री बागड़ी: ग्रध्यक्ष महोदय, यह फर्ज करने की बात है या भ्रसलियत की बात है?

**भ्रष्यक्ष महोदय**ः मिस्टर **वागड़ी,** श्रव श्राप सवाल करिए।

श्री बागड़ी : ग्रध्यक्ष महोदय, जब कि बिहार में ...

श्रीमीर्यः मेराब्यवस्था का प्रश्नंहै इ.स. के ऊपर ।

श्रम्यक्ष महोदय : मिस्टर मोर्य, श्रव इ.स.में व्यवस्थाकौनसी निकल श्रायी?

भी मौर्य : श्रापके पास हथियार हैं, श्राप निकाल दीजिये । मैं निकल जाउंगा ।

**ग्रध्यक्ष महोदय**ः तो ग्रगर श्रापकी जरूर ही इच्छा हैं....(**व्यवधान**)

श्री मौर्यः भेरा व्यवस्था का प्रश्न यह है कि खाद्य मंत्री ने जानबूस कर यहां पर सस्य को छिपाया है। यह जो इन्होंने ग्रभी कहा कि जो बयान मुख्य मंत्री ने दिया है, ग्राप उस को स्वीकार करके मुझसे प्रश्न कीजिए तो क्या वह उस को स्वीकारते हैं? ग्रीर ग्रगर स्वीकारते हैं तो पहले उन्होंने क्यों कहा कि मेरी उन से बातें पूरी नहीं हो पायी मैं उन्हें सुन रहा था लेकिन वह मुझे नहीं सुन रहे थे। यह मेरा ग्रारोप है ....

**ग्राच्यक्ष महोदय**ः यह कोई भी ग्रारोप नहीं है।

Shri Ranga: That is relevent point.

Mr. Speaker: There is no need of it. He says, "Conceding that he has made it, supposing that he has made it, you can ask questions and I will answer them."

Shri Maurya: He should have said it in the beginning.. (Interruption)

Shri Ranga: He should have said it in the beginning.

भी बागड़ी: प्रध्यक्ष महोदय, सब पहले तो मैं प्रापकी वसाकत में यह बात कहूंगा खाद्य मंत्री से कि विरोधी लोगों की बात छोड़ों, बिहार के मुख्य मत्री के बयान को जो खाद्य मंत्री ने स्वीकारा है, यह एक बहुत बड़ी गैरिजिम्मेदारी केन्द्र की घोर उस की नाग्रहमियत का सबूत क्या नहीं है कि वहां के मुख्य मंत्री ने यह कहा है तो इन को पहले तो उस के सवाल पर इस्तीफा दे देना चाहिए, ग्रगर थोड़ी बहुत भी लज्जा बाद्य मंत्री को है ......

**अध्यक्ष महोदय : श्रव श्रा**प सवाल करना चाहते हैं या नहीं ?

भी बागड़ी : हां, कर रहा हूं भ्रष्ट्यक्ष महोदय । यह मामूली बात नहीं है। लोग मर रहे हैं।

ग्रध्यक्ष सहोतय : सवाल करिए न, पांच सिनट हो गएँ ग्रीर सर्वाल ग्राप का नहीं ग्राया।

श्री बागड़ी: श्रष्यक्ष महोदय, पांच मिनटों की बात कर रहे हैं भीर लोग मर रहे हैं भीर यहां पर इनने लापरवाह लोग है, इतने गये गुजरे लोग खाद्य मंत्री बैठे हैं जो मुख्य मंत्री से पहले बात करके नहीं श्राये... (श्रयब्यान) श्राप उनसे नहीं कह सकते ? मुझे श्राप कह रहे हैं ... (श्रयब्यान) मैं मवाल तो कर रहा हैं।

श्राच्यक्ष महोदय, मंत्री महोदय ने जो जवाब दिया है वह जवाब नां के बराबर है। जिस को खुशकपाली या तंगी कह रहे हैं क्या मन्त्री महोदय की इस प्रजानता और राज्य भीर केन्द्र के रिष्ते के टूटे हुए हालात के भन्दर जिसके लिए कि खुद खाध मंत्री जिम्मेदार हैं. 60 हजार टन जो कोटा था बिहार का, उस की जगह बिहार के मुख्य संत्री ने 1 लाख टन मांग जो कि दिया नहीं 2274 (Ai) LSD—11.

गया, प्रव जब हालात विगक्ने तब इन्होंने 1 लाख टन का यहां पर कहा है जो कि मौके पर धभी तक पहुंचा नहीं है तो क्या खाद्य मंत्री के यह आन में हैं और है तो मैं खाद्य मंत्री के यह आन में हैं और है तो मैं खाद्य मंत्री से यह पूछना चाहंगा कि इन प्रखबारों में जो नयभारत टाइम्स में ब्रोर सम्बे स्टेंडर्ड में या दूसरे अखबारों में जो भूलमरी के, प्रकाल के फोटों हैं, तस्वीरें हैं, इन को देखते हुए क्या खाद्य मंत्री इस परिस्थित में हैं कि जब बिहार में अकाल हैं तो धकाल मंहिता के अनुसार कितने लोग बरवार छोड़कर गए हैं, क्या इनहोंने पता लगाया है और अगर लगाया तो कितने छोड़कर गए हैं और उनकी रोकथाम के लिए क्या प्रबन्ध किया गया है ?

Shri C. Subramaniam: I am sorry I cannot give exact figures with regard to the people who have migrated. Some people have been migrating because of difficult conditions there.

भी बागड़ी: प्रष्ट्यक्ष महोदय, मेरी स्थवस्था है फिर । फिर सवाल करने का क्या मतलब है । बिहार के मुख्य मंत्री कहते हैं कि केन्द्र जिम्मेदार है ग्रीर केन्द्र इतना...

**ग्रध्यक्ष महोदय**ः ग्रब ग्रापने सवाल किया, उसका जवाब ग्राया ।

श्री बागड़ी: तो फ्रष्यक्ष महोदय, महा धज्ञानी है यह जिस को पता ही नहीं है कि कितने लोग चले गए उनको यह रोटी कैसे देगें?

श्रध्यक्ष महोदय : भ्रव भाप बैठ जाइए । .....(श्यवचान)

डा० राम मनोहर लोहिया: प्रध्यक्ष महोदय, यह क्याजवाब दिया? कहां जवाब झाया?

ध्यस्यक्ष महोदय : यह जवाब दिया कि ठीक नम्बर नहीं बता सकते मगर कई लोग गए हैं।

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डा० राम मनोहर सोहिया : ग्रकाल संहिता के ग्रनुसार इन का फर्ज है बतलाना।

Shri C. Subramaniam I straightaway concede that I do not have the wisdom or intelligence of Mr. Bagri. I am only a humble Minister here. Certainly I cannot claim the eminence of Mr. Bagri. But to the best of my ability, I am trying to discharge my duties,

श्री बागड़ी: लाखों की जिन्दगी का सावल है श्रीर इनकों कुछ पता ही नहीं है। अर्मनहीं है इनको। बेणमें हैं।

भी मध् लिमये : ग्रध्यक्ष महोदय, क्या इधर एक श्ररसे से बिहार की सरकार भ्रौर केन्द्र की सरकार में कुछ तनाव की स्थिति पदा हो गई है, तू-तू मैं-मैं चल रही है श्रीर क्या इन्होंने बिहार सरकार को हटाकर राष्ट्रपति शासन वहां पर जारी करने का फैसला अन्दर से ले लिया था ग्रीर इन्हीं चीजों को लेकर इन का श्रापसी मत भेद भ्रव खलकर बाहर भ्रारहा है? एक ग्रोर मंत्री महोदय कहते हैं ठीक खाना न मिलना, माल-न्य टीशन, स्केयसिटी, डिस्टेन है जबिक बहा प्रकाल है, मौतें हो रही हैं, लोगों को बिलकुल खाना नहीं मिल रहा है, तो मैं जानना चाहता हं कि इस के बारे में सही स्थिति क्या है? बिहार सरकार ग्रीर केन्द्र सरकार दोनों के रिश्ते के बारे में श्रीर वहां की जो सही स्थिति है उस के बारे में मंत्री महोदय हम को कुछ जानकारी दें।

Shri C. Subramaniam: We have the best of relations and we try to coordinate the activities. No decision has been taken to impose the President's rule.

भी मणु लिमये : स्थिति के बारे में पूछा। ..... (श्यवचान) नहीं, मध्यक्ष महोदय, भाघा जवाब दिया है। यह दिन रात कहते रहते हैं डाउट, स्केयसिटी, माल-स्पुट्रिशन, डिस्ट्रेस हैं भौर वहां तो लोग मर

रहे हैं, गया जिले में 35 लोग मरे, मेरे क्षेत्र मुगेर में लोग मर रहे हैं, मैंने रतनपुर क्षेत्र के संबन्ध में जब निवेदन किया था उस दिन तब भ्रापने मुझे निकाल दिया । इन चीखों के बार में सही स्थिति हमें बतायें, यह इनकी जिम्मेदारी है।

मध्यक महोवय : डाक्टर लोहिया ।

Shri Narendra Singh Mahida (Anand): On a point of order. May I draw the attention of the Opposition member to the fact that his statements are wrong?

Shri S. M. Banerjee: Under What rule is he rising on a point of order?

Mr. Speaker: Why should I insist on that? Did he quote it?

Shri Narendra Singh Mahida: Today in the Times of India it has been stated that Shri Bhimani, Secretary of the Bombay Citizens Famine Relief Committee, who recently visited the drought-affected areas in Bihar has said that in his assessment, there was no real shortage of food, but the main trouble was faulty distribution...

Mr. Speaker: How is it a point of order? How can we take it? There is no point of order.

Shri Narendra Singh Mahadia: I am quoting from the Times of India.

Mr. Speaker: This is no point of order.

Dr. Lohia.

बा॰ राम मनोहर लोहिया : प्रकाल भेव से दो तरह की घटनाओं की मुचना थ्रा रही है। एक तो यह कि हरिजन प्रादिवासी थ्रीर छोटे किसान जिनके पास खाने को नहीं है वह खाते पीते किसानों की फसर्ले काट रहे हैं, दंगे हो गहे और धकाल मौतों के ग्रलावा मारपीट की भी मौतें हो गही है। दूकरा प्रखबारों में थ्रा रहा है कि भच्छी हैसियत

बाले लोग भी खास तौर से नवजवान इन हरिजनों भीर भादिवासियों भीर भूख से मरने थाले लोगों को लेकर के सरकारी दफतरों प्रथवा नौकरणाहों को घेर रहे हैं भीर उनसे खाना मांग रहे हैं। तो मंत्री महोदय बताने की हुए। करें कि कितनी घटनाएं दोनों प्रकार की हुई है भीर क्या यह सही है कि जहां कहीं सब लोगों ने मिलकर के सरकारी बंगले प्रफमरों के घेरे हैं, वहां पर लूटपाट की घटनाएं नहीं हो रही हैं?

Shri C. Subramaniam: I have not heard any such reports. Perhaps, it is the hon. Member's suggestion that such incidents should happen.

भी बागड़ी: इन को कुछ पता नहीं है। (अथवान)

डा॰ रा॰ मनोहर लोहिया : इसमें छिपाने की बात नहीं है.... (व्यवसाल) ..... यह तरीका है...मेरी ताकत होती तो तुम जिन्दा नहीं रहते, जिस तरह के कातिल हो। यह तो कोई जवाब नहीं है, जिस तरह की ये बात कर रहे हैं। अध्यक्ष महोदय, मझे अब कानून ले कर यह बताना होगा कि यह जवाब नहीं हो सकता है।

**मध्यक्ष महोदय** या तो भ्राप उन में कहें, या मुझे मीधे कहें। (**व्यवधान**)

Shri C. Subramaniam: Shri Narendra Singh Mahida has already quoted from the reports in the papers also.

Shri Ranga: Just now he has said that he does not possess the intelligence and other things that are possessed by Shri Bagri. That remark was allowed without being questioned. We also were patient with my honfriend.

Shri C. Subramaniam: I am also patient with him.

Shri S. M. Banerjee: He is a famine Minister, He should have resigned long ago.

Shri Ranga: It was he who had made that very objectionable re-

mark against Shri Bagri's observation. We all kept quiet because after all, many of these things have got to be borne up. But now, the statement that he has made in answer to Dr. Ram Manohar Lohia is highly objectionable. He is suggesting that Dr Ram Manohar Lohia is saying that thing in order to incite these people; the implication is that thouh till now there had been no disturbance he is inciting those people to take to disturbances and create trouble so that the police could be released upon them. Is that the idea? Is it proper for him to say 50?

भी बागड़ी: यह खाद्य मंत्री प्रंघा हो गया है इस को कुछ पता नहीं है, विनाज-काले विपरित बुद्धि। प्रज्ञानी है।

Mr. Speaker: He should take account of what he said earlier and also what he is saying now.

Shri Ranga: The expression 'Vinaashakale viparitabuddhihi is not objectionable at all.

Mr. Speaker: Earliar he had said that 'Ye Ajnani haim'.

श्री बागड़ी: प्रजानी का मतलब घनजान है। ये प्रज्ञानी तो हैं ही, बार बार कहते हैं कि पता नहीं।

Shri J. B. Kripalani: May I suggest that you may impress upon the Minister the need for the fact that the State Government and the Central Government must at least be in tune with each other? If they are not in tune with each other, all this confusion arises. So far as I know, there are some people in the High Command who are egging on the Minister to say these things. Why can they not, the Chief Minister and they, put their house in order? Why can you not advise them to put their house order? They should speak with one voice so that there may not be any confusion here.

Mr. Speaker: That is what we desire, that they should speak with one voice.

Shri J. B. Kripalani: Otherwise, we cannot help the Opposition what they are saying because they themselves are not united and we do not know whether the supply is at fault or the distribution is at fault. whether the officers have been changed or not changed and so on. It was said at some time that there would be President's rule, and then it was said that President's rule was not necessary and only officers from the Centre need be sent there. What has been done? We want to know the facts.

Shri S. M. Banerjee: Is it the result of domestic quarrel?

Mr. Speaker: The hon. Minister has given the answer already, I think.

Shri C. Subramaniam: I am glad that Shri J. B. Kripalani has made this suggestion that there should be greater co-ordination between the State Government and the Central Government. That is what we trying to bring about. We have sent a team of officers from here who are located now at Patna for the purpose of finding out what is happening there and to report to us so that immediately any corrective action from our side could be taken, with regard to the supply.

श्री बागडी: टेलीफोन सेतो बात नहीं होती।

Shri C. Subramaniam: With regard to distribution we are trying to find out whether proper distribution is being made. So, all these things are being attempted.

Speaker: Would the hon. Minister not agree that it is a tragedy that the Chief Minister might be saying something against the Central Government and the Cental Government may be saying something against him?

After all. Shri C. Subramanlam: he is the man on the spot who has to manage the situation. Therefore perhaps he wants that the Central Government should take more responsibility. It is from that point of view that he might be saying ....

Bihar (C.A.)

Shrimati Tarkeshwari Sinha (Barh): May I humbly submit that when the last statement was made by the Food Minister, he definitely created an impression that the Bihar Government was at fault in not properly distributing it? This has created a chain reaction and there has been an impression created in the mind of the Bihar Government that the Central Government are prejudging the issue which the Chief Minister of Bihar has raised. We would like to know whether this is a fact. As Shri Kripalani has asked, why has such a situation been allowed to be created?

Mr. Speaker: That was what I was also asking.

Shrimati Tarkeshwari Sinha: want to know why this kind of situation has come about. A complete misunderstanding seems to have been created between the Food Minister and the Bihar Chief Minister and all these rumourmongering and other things are going on, and every day we see that the papers are full of such news about the bickerings and the differences of opinion between Centre and the States.

Mr. Speaker: I have already said that that is all unfortunate...

Shri C. Subramaniam: Apart from the unfortunate thing ....

भी बागडी : खाद्य मंत्री इस बात के लिये सब से पहले मजरिम हैं।

ध्यक्त महोदय: यह तो ठीक नहीं है।

भी बागडी : प्रश्नध्यक्ष महोदय, मेरे खिलाफ तो पता नहीं क्या क्या कहा या।

Shri C. Subramanaiam: We have got to see that no risks or taken with the lives of millions of people. Therefore, if I feel that there are certain administrative inadequacies there, certainly I have to take it up with the Chief Minister and ask him to remove those inadequatcies. We have taken it up. That is why we have sent our officers also there.

Starvation

This is not a matter of tension between the Central Government and the State Government; it is a question where the lives of people are involved. That is why we are anxious that no risk shou'd be taken. Whatever measures are necessary-apart from the prestige of the State Government or the Central Govrnment-will have to be taken. Therefore, to say that because I said that the distribution machinery should be further strengthened that constitutes a reflection on the State Government is not correct. It is not a reflection. On the other hand, I wanted that measures should be taken which would ensure proper distribution of whatever foodgrains are available.

Shri Bagri: On a point of order.

श्रष्टयक्ष महोदय, मेरा प्वाइंट श्राफ धार्डर यह कि इन्होंने भ्रपने स्टेटमेंट में कहा था कि बिहार गर्वमेंन्ट फेल हुई है।

Shri C. Subramaniam: I have not said that.

श्री यशपाल सिंह (कैराना) : सरकार यह मानती है या नहीं मानती है कि माननीय श्री कृष्ण वललभ महाय, जो चीफ मिनिस्टर बिहार के हैं उन्होंने दस दफा यह बयान दिया या कि बिहार में सुखा पड़ने वाला है, प्रकाल की हालत है, लेकिन सैन्ट्रल गर्वमेंन्ट ने इस पर गौर नहीं किया, मैं यह जानना चाहता हं कि सिर्फ इस लिये कि माननीय मख्य मंत्री ने इन्दिरा गांधी को वोट नहीं दिया था, इस लिए वहां की पांच करोड जनता को भखा मारा जा रहा है और मरूथ मंत्री के एक्शन का बदला बहां की पांच करोड जनता से लिया जा रहा है।

Mr. Speaker: That is too much. That should not have been said.

Shri C. Subramaniam: The Minister has neither a vote to give nor one to take.

भी मधुलिमपे : ग्रध्यक्ष म्या इसका जवाब नहीं भ्रायेगा? राष्ट्रपति शासन के बारे में साफ और स्पष्ट बात नहीं कह रहे हैं। काबीना के एक मंत्री ने मझ से कहा था कि राष्ट्रपति शायन के ग्रलावा भीर कोई रास्ता नहीं है, इस लिए मेरी मांग है कि लोक सभा को विण्वास में लिया जाय।

Shri P. R. Chakraverti: (Dhanbad): Taking into account the dangerous repercussions and the deposit concern amongst the population of Bihar, whose number is more than 50 million. may I request the Minister leaving aside all questions of censure, make himself explicit on two points opposed by me? The first concerns the irreducible minimum which was indicated by the Chief Minister Bihar to be supplied from the Centre so far as the foodgrains are concerned. The second relates to the permission to the State Government procuring food materials beyond the zonel limitations.

Shri C. Subramaniam: No doubt, the Bihar Government indicated that they would require 4 lakh tonnes per mensem. On what basis? On the basis that the present production is so much, in the post the production was so much and they were also getting so much from outside. Therefore, they wanted normal distribution, as if normal conditions prevailed throughout the country. In a situation of this sort, certainly we cannot be supplying at the same level as under normal production conditions. Therefore we have taken into account what is available in the Central Pool for distribution and what should be the minimum distribution to save the situation there. It is from that point of view that we have taken into account what foodgrains would be necessary to save the situation there. The assessment is that if we are able to give at least 5 kg. per month per head, it would satisfactorily meet the situation, even though there might be difficulty here and there. On the basis of an average of 5 kg, per month per head, one tonne would be enough to feed 200 persons for a month,

[Shri C. Subramaniam]

Therefore, with one lakh there can be distribution for 20 million people, and with 11 lakhs which we would be supplying during December, 3 crores of people can be dealt with, and with 2 lakhs which we have promised in January, they will be able to deal with 4 crores of people. Their estimate is that by January-February the people affected would be round about 36 million or so, therefore we are providing for that. But what is important is that this reaches everybody equitably. If somebody takes away 10 kg., naturally to that extent somebody else would be affected. That is why in a situation of this sort, what is important is equitable distribution throughout the State. Particularly in areas where there is intense scarcity we should see that this equitable distribution takes place. This is what we have been impressing and the Bihar Government also has accepted this proposal, and they are doing it.

बा॰ राम मनोहर लोहिया : भ्रष्ट्यक्ष महोदय, मैं भ्राप को हिसाब की बात स्वयं बतला दूं। जैसे भ्रभी मंत्री महोदय ने बतलाया उस पर मैं ने फौरन हिसाब लगाया भीर देखा कि यह डेड़ लाख भेज रहे हैं। डेड़ का मतलब होता है कि बिहार की पांच करोड़ जनता के हिसाब से सिर्फ तीन किलो पड़ता है भीर मंत्री महोदय पांच किलो बतला रहे हैं।

**प्रध्यक्ष महोदय** : हम हिसाब लगा कर देख लेते हैं।

डा० राम मनोहर लोहिया फौरन ही बात सामने था गई।

Shri P. R. Chakraverti: What about permission to the State Government to procure food from beyond the zone.

Shri C. Subramaniam: After all, we are supplying by procuring from the other States and getting imported foodgrains. In the State Government

should go and purchase, the other State Governments would say that that would create sacreity in States. Therefore, we should have a planned programme for movement from one State to another.

श्री मौर्यं: खाख मंत्री जी ने कहा है कि मुख्य मंत्री ने जो बयान दिया है उस को स्वीकार कर के ही कोई प्रश्न किया जाये। तो उन का बयान बहुत लम्बा चौड़ा हैं। मैं तो पटना से जो प्रखबाार निकलता है वि इंडियन नेक्कन उस में जो सुर्खी दी गई है, वह बतलाता हूं। उस में है कि:

"It is injustice says Chief Minister—Charges of inefficiency in Bihar refuted—State Government given no control Centre will be responsible for malnutrition and troubles. Mr. Sahay made it plain that the blame for any death due to malnutrition would be wholly on the Centre."

यह 27 तारीख का बयान है। उसे के बाद 28 तारीख को यदि भ्राप टाइम्स झांफ इंडिया देखेंगे नो उस के पहले ही पन्ने पर इस तरह से लिखा हुआ है कि:

"Thirty-five famine deaths in Gaya area"

श्री जय प्रकाश नारयण के विचारों से कोई सहमत हो या न हो, लेकिन वे सच बोलते हैं इससे तो सभी सहमत होगें। उन्होंने भी इस को स्वीकार किया है कि वहां पर प्रकास से भीर भृख से मृत्युयें हो गई हैं।

Shri C. Subramaniam: Kindly read it.

श्री मौर्यं : गया जिले में 35 मौतें हुई हैं । इस के साथ ही साथ पूर्वी उत्तर प्रदेश में जो श्रष्ट्रत बच्चें हैं वह दूध के लिये तड़प रहे हैं यही मेजा में हुआ जो कि प्रधान मंत्री के ही जिले की बात है । 27 तारीख की खबर है एक बुड्ढा मर गया होगा जो फोटों झाई Starvation

है उस के देखने से यही पता लगता है कि मर गया होगा। मरा है या नहीं इस की एन्क्वाइरी होनी चाहिये। तो जब यह स्थिति सामने हैतो मैं पूछना चाहता हूं कि ग्राप का जो फैमिन कोड है उस में गर्भिणी महिलायें, बडडे खेतिहर मजदूर, शाड्यूल्ड कास्टम, शाड्लयुल्ड ट्राईब्ज के लोग जो हैं, जो ध्रकाल पड़ते ही सुरन्त उसके शिकार हो जाते हैं, विशेष तौर से उन के लिये क्या कोई व्यवस्था है। यदि है तो घापने उन के लिये इस क्षेत्र में क्या किया है।

इसी सम्बन्ध में दूसरा प्रश्न मैं यह पूछना चाहता हुं कि केन्द्रीय सरकार की ग्रीर से जो श्रफसर सितम्बर में वहांभेजागया था उस ने भाकर एक रिपोर्ट दी थी। भगर मुख्य मंत्री की बात को हम मानें तो कितने किलो देने के लिये रिपोर्ट में था भीर कितने किलो भ्राप ने दिये। यह जो खास बास प्रश्न हैं जिन के बारे में मैं माननीय मंत्री महोदय से जानना चाहुंगा।

Shri C. Subramaniam: So far as the demand of Bihar State is concerned. I have already given the figures and how the supply is being made. As far as the special relief programmes for the children, prognant and nursing mothers are concerned, we have taken a special programme for fooding the children and also expectant and nursing mothers.

भी बागड़ी : क्या देते हो।

Mr. Speaker: There should be some decency.

डा० राम मनोहर लौहिया : यह क्या हुमा मध्यक्ष महोदय ।

ग्रध्यक्ष महोदय : इस तरह से नहीं हो सकता ।

भी बागड़ी: सवाल क्या किया था भीर जबाब क्या देते हैं। श्री मोर्य ने पूछा या कि ुउन को क्या सहस्रियत दी है। बच्चे को क्या, महलिम्रों को क्या, गर्भवती को क्या। लेकिन वह कुछ बतला ही नहीं रहे हैं।

Conditions in

Bihar (C.A.)

Shri C. Subramaniam: We are running free kitchens for the sake of the disabled and old people and milk powder and other nutritious food is being given for this programme. Apart from 1,70,000 tons, for the free kitchen we give free wheat and other grains. (Interruptions.)

Shri Bagri: How much? घरे मर रहे हैं?

डा० राम मनोहर लोहिया : भाप ने ग्रपने नियमों में लिख कर रक्खा है कि जब कोई सवाल पूछ जाते हैं तब वह मंत्री महोदय को इत्तला देनी चाहिये। मंत्री महोदय ने जो जवाब दिया है वह 100 वर्ष पहले भी दिया जा सकता था ग्रीर 100 वर्ष बाद भी दिया जा सकता है। उन्होंने कुछ नहीं बतलाया । मैं समझता हूं कि इस वक्त यहां पर सिर्फ एक मंत्री हैं जो हम लोगों के सबालों का जवाब दे सेकते हैं. श्रीर वह हैं श्री जगजीवन राम । ग्राप मेहरबानी कर के उन से पुछिये कि इस वक्त बिहार की क्या हालत है। वहां भुखमरी हो रही है या नहीं भौर स्या वहां कोई राहत के काम हों रहे हैं। भगर दूध वगैरह का या श्रीरतों , हरिजनों, श्रादिवासियों के लिये वहां कोई काम हुन्ना है तो कितना हुआ है। सिर्फयही मंत्री जवाब देसकते हैं। जरा उन की तरफ भाप निगाह कर लीजिये।

श्चिष्यक्ष महोदय : निगाह तो हर वक्त उन की तरफ रहती है लेकिन उन से सवाल नहीं पूछ सकते।

Shri Ranga: Mr. Speaker, Acharya Kripalani has said, there seems to be not only a conflict between that Government and this Government but there seems to be some conflict within this Govern-We will not be itself. ment surprised if the same tactics that were used in order to get rid of Mr. Nanda might be in train even here.

## [Shri Ranga]

This is not the first time; we had a repetition of it; we had the experience of some things going on between the State and the Union Governments in regard to Orissa and also the Bengal famine. Recently, they were not even prepared to allow the Food Minister and even the Home Minister of that time to visit their States. Similar things might be happening in of the statement made by my hon. friend the Minister that the relations between the Bihar Government and the Union Government are the best of things. They are welcome to have the sweetest of their relations but it looks as if it would be a good thing for this Parliament to have both this cabinet and that cabinet answering each other on a common platform because the Chief Minister seems to have turned out a greater agitator ourselves, although he is one of most guilty people in regard to akal in Bihar. Now, if he has not got that information with him, let lay it on the Table of the House before the session is over-more detailed information in regard to all the points that have been raised, namely, what quantities, what rations and and what supplies are being placed distributed among the different helpless people such as children, women, old people, agricultural workers, tribal people, etc. according to the famine code; when did the Government India come to know that there going to be akal in Bihar, were they made aware of this by that Government, who was the first to have discovered it, and after that what were the suggestions made by the Government of India and at what stage, about the proper system of distribution to be enforced in Bihar either in the light of their experience in places or only in regard to this particular matter, what was the response of the Bihar Government. All this information we must have, as also at what stage differences arose between the Government of India and Government of Bihar to regard to the method of distribution, quantum

distribution and so on. Especially, have myself interviewed some cooperative stores people. They told me that only once a month they were supplies; in another places getting they said once a fortnight. So, where are the supplies then? What is happening to all the supplies? Has the Government of India's attention been drawn to the fact that part of grain they were placing at the disposal of the Bihar Government the Bihar Government's so-called suppiles also are going into the black market and into the possession anti-social forces? On all these things we want detailed information so that we would know where the fault lies and who is responsible for these starvation deaths.

Shri Jayaprakash Narayan is such a responsible gentleman. He did not make that statement, but in his presence another gentleman has made a statement as to what happened outside Shri Jaya Prakash Narayan's own Surely the Government of cottage. India cannot dismiss him. Is it not time for the Government of India not merely to depend upon the local Government, but to ask some accredited social investigator to go and collect information as to whether there have been starvation deaths, in what place, in what numbers and in what partiperiod? What steps are cular Government of India going to take to ensure proper distribution there? We have received complaints that if this power of distribution is left to State Governments the Government of India as well as the people of India will have to be prepared to face mass starvation deaths in that unfortunate part of our country.

The point Shri C. Subramaniam: which the Chief Minister has is that they have not been an opportunity, they have not been tried on the job and there has been a prejudgment about their efficiency.

I have got some information which I will give. I thought the call atten6115 Stariation

tion was confined to a certain point Now that this has become a discussion on the situation in Bihar I will give those figures. We have allotted for free distribution 5000 tonnes of wheat immediately and further allotments will be made as soon as it is exhausted. We have already allotted 70 tonnes of milk powder. In addition, CARE has given 900 tonnes of milk powder. CARE is charge of organising the children's and women's programmes. They are programming on the basis of dealing with 35 lakh children and mothers. How much has been actually distributed till now, I will have to get the figures. This is how we are making available all this material for distri-Particularly for bution. care of the children, the sick, the disabled and the old, a voluntary committee has been formed of which Shri Jayaprakash Narayan is the man. I am glad they have a high opinion of him. He is organising the relief measures on this basis. We are collecting materials and importing materials on that basis and we shall try to give as much quantities possible, particularly to deal with this vulnerable section of the community -children and nursing mothers and the sick, old and disabled.

डा० राम मनीहर लोहिया : इन्होंने कहा है कि पांच हजार टन मुफ्त दे रहे हैं। इसका मतलब होता है 50 लाख किली। 50 लाख किलो का मतलब होता है डेढ़ छटांक एक ग्रादमी के पीछे । मेहरबांनी करके ग्राप इस पर ध्यान दें कि एक ग्रादमी के पीछे डेढ छटांक एक महीने में इसका क्या मतलब होता है। ये यहां पर श्राकर बात कर रहे हैं। क्या इनको एक भादमी के ऊपर हेड छटांक कहते हुए लज्जा भी नहीं ग्राती है....

बाध्यक्ष महोदय : बाकी सप्लाई भेज रहे हैं।

My question has not Shri Ranga: We are thankful for been answered. the additional information he has 2274 (Ai) LSD-12.

given. There is this debate going on between the Union Government the Bihar Government. Where is the truth behind all this

Conditions in

Mr. Speaker: He has said that he will give the other information also.

Shri Ranga: Let us have detailed information on all the points made in the House. I myself quoted something. He cannot possibly have all that information now. In a cool, impartial manner let him collect and state all the facts so that the people would know where the fault lies, with the State Government or with the Central Government or with God only.

श्री बागको : जब श्रव तक पता नहीं है तो मंत्री क्यों बने बैठ हो ?

Shri C. Subramaniam: Sir. there be some limit to remarks. After a'l, I am entitled to the protection of the Chair.

श्री बांगड़ी: मैंने यह कहा है कि प्रापको पता नहीं है तो स्नाप मंत्री-पद पर बयों बैठें हैं।

**ध**ध्यक्ष महोदय : चलते जाते कहे जाते हैं कुछ तो हद होती है। बहुत सुन लिया है ग्रापका, ग्रव तो ग्राप खामोश बैठें।

श्री स॰ मो॰ बनर्जी: इनके बयान की सुनने भ्रौर श्रखबारों में पढ़ने के बाद इस तिरंगी सरकार ने उत्तर प्रदेश के 52 जिलों में....

Shri C. Subramaniam: The hon. Member can put his question in English,

Shri S. M. Banerjee: I said "kendriya sarkar", which means the Gov-Tri-colour. I say, this ernment of Government has created a situation in 47 districts in Utter Pradesh, out of 52, and also in the whole of Bihar, where the same famine conditions as were created by Ispahani and Suhrawardi in 1943 in West Bengal exist. I would like to know whether his attention has been drawn to the Press [Shri S. M. Banerjee]

Conference addressed by the Chief Minister of Bihar where he is reported to have said:

"What am I to do," he shouted raising his hands in despair. The Central Government was neither giving foodgrains needed to keep the body and soul together nor was it allowing the State Government to purchase foodgrains from other States, he added."

He said at the Press Conference:

"He told a Press conference that the State. Government was virtually helpless because Centre gave on'y 1.07 lakh tons of foodgrains for November and about 1.5 lakh tons for December. He had no doubt that this restricted ration would lead to malnutrition".

I would like to know whether similar request was made by the Chief Minister of Uttar Pradesh where about 37 districts are facing famine conditions.

Mr. Speaker: We are concerned with Bihar now.

Shri S. M. Banerjee: In Meja, Gorakhpur, in Balia and other districts the people are having malnutrition. I would like to know whether similar request was made by hief Minister of Uttar Pradesh, as as done by the Chief Minister of har; if so, the quantity that Was asked, the quantity that was supplied in November and what steps have been taken to see that more foodgrains are diverted to that State?

Shri C. Subramaniam: Sir, with regard to Uttar Pradesh I have not got the information. (Interruption).

Shri S. M. Banerjee: Sir, I quoted the Chief Minister of Bihar.

Mr Speaker: That he has rep'led.

Shri S. M. Banerjee: The Chief Minister told a Press conference that the State Government was virtually helpless. . . .

Mr. Speaker: He may answer the complaint that the Centre does not allow the State Government to purchase from other States.

Shri C. Subramaniam: Sir, in reply to a question put by Shri Chakraverti I have already answered that we are mopping up the surplus in **a**11 the States and moving it on a planned basis to the various deficit States. We cannot allow a particular State Government to go and purchase for their own benefit only.

Mr. Speaker: Shrimati Tarkeshwari Sinha will now initiate the half-anhour discussion.

Shri A. P. Sharma (Buxar): Sir, I have also given my name for the Calling Attention Notice. This is a question with which we are all directly concerned. Merely on the technical ground. . . .

Mr. Speaker: Then they might ask for some different discussion. How can I go outside the rules?

Shrimati Tarkeshwari Sinha: Sir, you have yourself asked the Minister to co'lect information and supply it to the House. In view of that; may I make a submission to you? I am not asking a question. The hon. Minister has been impressing upon this House and this country that there is a certain defect in the distribution machinery. When he gives this information, is it not proper on the part of the hon. Minister to tell us categorically what has been agency by which he has come to the conclusion that the distribution has been defective, because there has been a contradiction between view that he is holding and the view the Chief Minister of Bihar is holding and that is a very relevant phenomenon for the whole situation.

Mr Speaker: That I have said already.